

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
4<sup>th</sup> Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001  
Ph: 23753942, Fax-23753923

**Petition No. 26/TT/2020**

Date: 17.3.2020

To,  
Shri S.S. Raju,  
Senior General Manager (Commercial),  
Power Grid Corporation of India Limited,  
Saudamini, Plot No. 2,  
Sector-29, Gurgaon-122001

**Subject:** Truing up of transmission tariff for 2014-19 period and determination of transmission tariff for 2019-24 period for 765 kV Line bays at Jabalpur Pooling Station for 765 kV D/C Gadawara STPS (NTPC)-Jabalpur Pooling Station TL under "Powergrid works associated with Part A of transmission system for Gadawara STPS of NTPC" Western Region.

Sir,

With reference to the petition mentioned above, I am directed to request you to furnish the following information under Regulation 87(2) of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999, on an affidavit, with an advance copy to the respondents/ beneficiaries, latest by 1.4.2020.

- I. Statement showing cash IDC discharge for Asset-I.
- II. Calculation of Initial Spares and Form 13 for Plant and Machinery cost as on cut-off date in line with Regulation 13 of 2014 Tariff Regulations.
- III. Forms- 4, 5, 5A and 5B for 2014-19 period.
- IV. Clarify whether there is any further additional capitalization expected beyond 2019-20 on account of undischarged liability/balance retention payment for 2019-24 period except additional capitalization of ₹55.89 lakh for 2019-20.
- V. Confirmation that no 'previously recognized liabilities' remain to be discharged.

2. Whether the transmission is complete and all the assets have been put into commercial operation?

3. In case the above said information is not filed within the specified date, the petition shall be disposed on the basis of the information already on record.

Yours faithfully,  
Sd/-

(Rajendra Kumar Tewari)  
Bench Officer